

In the National Company Law Tribunal, Jaipur

Item No. 207

CP No. (IB)- 04/9/JPR/2020

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Mrs. Rekha Goyal Sole Prop. M/s RK Enterprises

.....Applicant/Petitioners

VS.

M/S VIS Infra Solutions LLP

.....Respondent

Order delivered on 31.01.2020

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Ayush Gupta, Adv.

For Respondent(s) : Roop Chand Saini, Adv.

ORDER

Heard the submissions made by the counsel for the Operational Creditor. Advocate Shri Roop Chand Saini has appeared on behalf of the Corporate Debtor and offered to file Vakalatnama within three days and reply within ten days. Post the matter to 05.03.2020.

Sd-

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd-

**(P. S. N. PRASAD)
JUDICIAL MEMBER**